

High Court of Karnataka
Bengaluru,
Dated: 14th May 2019

NOTIFICATION NO. HCKB - 47 / 2019

Hon'ble Mr.Justice P.B.Bajanthri will sit in Video Conference Hall at Kalaburagi Bench at 2.30 PM on Wednesday the 15th May 2019 and take up RP No.100023/2019 in RPFC No.100145/2017 pertaining to Dharwad Bench, through Video Conference.

After completion of Video Conference referred to above, His Lordship will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-
Registrar (Judicial) I/c

C.C. To:

The Addl. Registrar General,
High Court of Karnataka,
Kalaburagi Bench.